

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. NOS. 13-15 & 16-18
IN
CIVIL APPEAL NOS. 7880-7882 OF 2011

SHAHANSHAL WALI & ORS.

Appellant (s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(For directions and exemption from filing O.T. and office report)

Date: 16/12/2013 These applications were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR
HON'BLE MR. JUSTICE FAKKIR MOHAMED IBRAHIM KALIFULLA

For Appellant(s) Mr. Yatish Mohan, Adv.

Ms. Vinita Y. Mohan, Adv.

Mr. Rakesh Kumar, Adv.

Mr. E.C. Vidya Sagar, Adv.

For Respondent(s)

Mr. Rakesh Uttamchandra Upadhyay, Adv.

Mr. Kamlendra Mishra, Adv.

UPON hearing counsel the Court made the following
O R D E R

We are not inclined to accept the prayer made in the applications. Consequently, the applications are dismissed. However, the applicants are at liberty to vacate the premises on or before 1st April, 2014.

|(VINOD LAKHINA)
|COURT MASTER

|(INDU BALA KAPUR)
|COURT MASTER

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